

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:570
ANSWERED ON:27.07.2006
PERMISSION TO PRIVATE AIRLINES TO FLY ABROAD
Vallabhaneni Shri Balashowry

Will the Minister of CIVIL AVIATION be pleased to state:

- (a): the criteria for allowing the private airlines to fly international destinations;
- (b): whether the Government has relaxed the criteria while permitting any private airlines in the recent past; and
- (c): if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a): Under the existing guidelines, Indian Scheduled carriers having experience of continuous operations of 5 years in the domestic sector and having a minimum fleet size of 20 aircraft are permitted to operate on international routes, except to Gulf countries of UAE, Qatar, Oman, Bahrain, Kuwait and Saudi Arabia.
- (b): No, Sir.
- (c): Does not arise.